

PUBLIC NOTICE
OFFICE OF THE DISTRICT & SESSIONS JUDGE, RUPNAGAR.

Applications, on the prescribed proforma, given below, with complete Bio data alongwith attested copies of relevant testimonials i.e. proof of qualification and two passport size photographs (out of which one should be pasted on the right upper side of the application), are invited for the 01 (ONE) post of Driver on adhoc basis initially for a period of six months or till the regular appointment is made against the said post, whichever is earlier, on or before 28.02.2020.

Sr. No.	Post	No. of Posts	Pay	Qualification	Age
1	Driver on adhoc basis	01	Consolidated salary as per Punjab Govt. letter No. 7/204/2012-4FP1/66 dated 15.01.2015 & 7/204/2012-4FP1/1049 dated 21.12.2015, subject to increase or decrease on account of revision of DC rates.	1. Middle pass with Punjabi/Hindi as one of the subject. 2. He/She should posses a valid licence for L.T.V. 3. He/She should not have been convicted of any offence for negligent driving and should have a minimum of two years experience of driving of car.	18 to 37 years as on 01.01.2020 with the relaxation in age to the reserved categories as per rules.

OFFICE OF DISTRICT & SESSIONS JUDGE, RUPNAGAR.
APPLICATION FOR THE POST OF DRIVER (ADHOC BASIS)

1. Name (In Block Letters) :
2. Father/ Husband Name :
3. Permanent Address :
4. Correspondence Address :
5. Date of Birth :
6. Qualification :
7. Nationality :
8. Category :
9. Details of LTV Driving License :
 - (i) Driving License No. :
 - (ii) Date of issuance :
 - (iii) Valid upto :
 - (iv) Name of the issuing Authority :
10. Experience of Car Driving :
11. Special aptitude, if any :
12. List of documents attached :
13. Telephone/ Mobile No. :
14. E-mail ID :

Dated:-

Signature of the applicant

1. The **Interview/test for the post of Driver** will be held on 04.03.2020 in the office of undersigned.
2. All the candidates should report in the office of undersigned on the date fixed above for **interview/test at 10.00 A.M. sharp**.
3. All the candidates must bring the original testimonials with them, at the time of interview/test for the post of Driver. No T.A./D.A. will be paid to the candidates for this purpose.

Prescribed proforma of application form is also available on the official website of this office. The candidates will be solely responsible to appear in the test. No Separate information in this regard will be sent to the candidates.

4. The incomplete applications and those **received after 5.00 PM of due date i.e. 28.02.2020 shall be rejected** without assigning any reason. This office will not be responsible for any postal delay or wrong delivery, whatsoever.
5. Before applying to the above said post, the candidate should ensure that he/she fulfills eligibility criteria. This office shall reject the applications not fulfilling the requisite criteria at any stage of recruitment and if erroneously appointed such candidate shall be removed from the service.
6. Number of above said post, may be increased or decreased due to administrative exigency. In case of **CANCELLATION/POSTPONEMENT** of interview/test due to administrative reasons, this office shall not be responsible.
7. All candidates must mention their **contact numbers and email Ids** in the applications.

H. Jeewan
(Harpreet Kaur Jeewan)
District & Sessions Judge,
Rupnagar.

Endst. No. 2281-2284 dated, Rupnagar the 14-02-2020.
Copy forwarded to:-

1. All the District and Sessions Judge in the State of Punjab with request to get notice displayed on the notice boards of their respective Sessions Divisions.
2. The District Employment Generation and Training Officer, Rupnagar, for sending the list of eligible candidates to this office on or before 28.02.2020.
3. Copy of this notice be displayed on the notice board of this Court.
4. System Officer/ System Assistant of this office to upload the notice on the official website of this office.

For information and necessary action.

H. Jeewan
(Harpreet Kaur Jeewan)
District & Sessions Judge,
Rupnagar.